

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP No.21/73/(4)/Chd/Hry/2017

Mr. Chirag Mahendra Vora ...Petitioner-Depositor

Versus.

SRS Limited ...Respondent

Present: Mr. Umang Gupta and Mr. Jaspal S. Pannu, Advocates
for petitioner-depositor.
Mr. Anand Chhibbar, Senior Advocate with Mr. Rakesh Kumar
Advocate for respondent.

Put up as and when CP No.121(ND)/2016 / RT No.180/Chd/Hry/
2017 is listed for pronouncement.

Sd/-
(Justice R.P. Nagrath)
Member(Judicial)

September 21, 2017
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